General Circular No. 09/2018

F.No. 01/34/2013 CL-V Government of India Ministry of Corporate Affairs

> 5th Floor, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi-1 **Dated: 05.10.2018**

To

All Regional Directors, All Registrar of Companies, All Stakeholders.

Subject: Relaxation of additional fees and extension of last date of in filing of forms MGT-7 (Annual Return) and AOC-4 (Financial Statement) under the Companies Act, 2013- State of Kerala - reg.

Sir,

keeping in view the requests received from various stakeholders stating that due to heavy rains and floods in the State of Kerala, the normal life/work was affected, it has been decided to relax the additional fees payable to companies having registered office in the State **of Kerala** on e-forms AOC-4, AOC (CFS) AOC-4 XBRL and e- Form MGT-7 upto **31.12.2018**, wherever additional fee is applicable.

2. This issues with the approval of the competent authority.

Yours faithfully,

laravanan) Assistant Director (policy) 011-23387263

Copy forwarded for information to:-

1. E-Governance section.